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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.2165/1992

New Delhi: this the 15th day of October, 1992

HON'BLE M.R.S.R.ADIGE, VICE CHAIRMAN (A)

HON'BLE DR.A.VEDAVALLI, MEMBER (J).

Shri Arun Kant Chaturvedi,
S/o Shri Rajesh Chaturvedi,
Sr. Clerk,
Indian Railway Conference Association,
New Delhi

..... Applicant.

(By Shri B.S.Mainee, Advocate)

Versus

Union of India through

1. The President,
Indian Railway Conference Association,
(G.M., N.Rly)
Northern Railway,
New Delhi.

2. Shri J.N.Mehrotra,
General Secretary,
Indian Rly. Conference Association,
(DRM Office),
Northern Railway,
New Delhi

.... Respondents.

(By Advocate: Shri B.K.Arwal)

ORDER(ORAL)

BY HON'BLE M.R.S.R.ADIGE VICE CHAIRMAN (A).

Shri Mainee states that he has not received any instruction from his client and he does not press the OA.

2. The OA is dismissed as withdrawn. No costs.

A Vedavalli
(DR.A.VEDAVALLI)
MEMBER (J)

S.R.ADIGE
(S.R.ADIGE)
VICE CHAIRMAN (A).

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